

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 766 of 2018

M/s. Laxminarayan Ram Swaroop Shivhare & Company

... .. Appellant

Versus

The State of Jharkhand and another Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Abhishek Kumar, Advocate
For the Respondents: Mr. Rakesh Sahi, A.C. to SC(L&C)-I

Oral Order
05/Dated: 08.07.2020

As prayed for, let the defects pointed out by the office be removed by the appellant within four weeks.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)